## NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the Principal Seat at Bombay that the Single Bench presided over by the Hon'ble Shri Justice Somasekhar Sundaresan has, on account of paucity of time, adjourned the matters on the Daily Board dated 11<sup>th</sup> July 2025 as follows:

Sr No	Date	Sr No	Date
14	August 01,2025	57 to 66	August 07,2025
15	August 01,2025	67 to 69, 71 to 77	August 08,2025
16 & 17	August 14,2025	78 to 83	August 11,2025
18 to 25	August 01,2025	84	July 23,2025
26 to 35	August 04,2025	85 to 88	August 11,2025
36,37 & 39 to 45	August 05,2025	89 to 98	August 12,2025
38	July 31,2025	99 to 108	August 13,2025
46 to 55	August 06,2025	109 to 112	August 14,2025
56	July 18,2025		

2. Ad-interim or interim reliefs, if any, that are operative until today, will continue to operate until the respective next dates. If such reliefs granted had not been for a limited period, such reliefs shall remain unaffected.

Dated this 14th day of July, 2025.

By order,

sd/(A. H. Laddhad)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

sd/-**(H. M. Bhosale)**Registrar (Judl-I),
High Court, A.S., Bombay.